

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/200/ (IB)/2017
NAME OF THE PETITIONER(S) : PIDILITE INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : SARAWATHI UDYOG INDIA LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	VENKATASAM.V.	Advocate for Respondent	
2.	A. Nisha Kaulan	Advocate for Petitioner	

ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that there is a proposal for settlement with the other side and prayed time for reporting the same. At request of both counsel time extended. Put up on 07.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)